

(2024) 07 SIK CK 0039**Sikkim High Court****Case No:** Writ Petition (C) No. 60 Of 2022

Ravi Tamang

APPELLANT

Vs

State Of Sikkim & Ors.

RESPONDENT

Date of Decision: July 31, 2024**Hon'ble Judges:** Bhaskar Raj Pradhan, J**Bench:** Single Bench**Advocate:** N. Rai, Pradeep Tamang, Shakil Raj Karki, Bhusan Nepal, Mingma Lhamu Sherpa, Natasha Pradhan**Judgement**

Bhaskar Raj Pradhan, J

1. The learned Senior Counsel representing the petitioner seeks an adjournment to take steps in the matter. Time prayed for is granted.
2. List on 12.09.2024.